

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.146/2015

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company	Tara Jain -Versus- Misrilal Dharamchand Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Deepnath	By Choudhury, Adv	} Advocate for the Respondents	Datta Adv 12/09/17
2. Mr. Rajasshi	Datta, Adv		
3. Mr. Sandip	K. Datta, Adv		
4. Ms. Shyanti	Datta, Adv		

1. Gireemoyee Purkayastha, Advocate Petitioner

Gireemoyee Purkayastha
12/9/17

12_09_2017 – Tara Jain Vs. Misrilall Dharamchand Pvt. Ltd. & Ors.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent(s) are present.

Both sides prayed for an adjournment.

Fixed on 25.10.2017.

sd/-

MANORAMA KUMARI
MEMBER(J)